



# Central Information Commission

2<sup>nd</sup> Floor, August Kranti Bhawan,  
Bhikaji Cama Place, New Delhi – 110 066  
**Website: [www.cic.gov.in](http://www.cic.gov.in)**

**Decision No.5221/IC(A)/2010**

**F. No.CIC/MA/C/2010/000019**

**Dated, the 12<sup>th</sup> March, 2010**

Name of the Appellant: Shri. Lingashetty

Name of the Public Authority: H.M.T. Ltd.

## **Facts: <sup>i</sup>**

1. On perusal of the documents submitted by the complainant, it is noted that the CPIO has not replied to the RTI application, through which the complainant has sought for a copy of DPC minutes and the list of eligible candidates for promotion under different Grades during 2004 & 2005. Since he has not been provided the required information, he complained before the Commission and pleaded for providing the requested information.

## **Decision:**

2. In a number of Decisions, this Commission has ordered for disclosure of DPC minutes, and other relevant details relating to recruitment and promotion of staff. The CPIO is directed to provide the information sought for within 15 working days from the date of issue of this decision, failing which penalty proceedings u/s 20(1) of the Act would be initiated.

3. The complainant is advised to re-submit a copy of the RTI application to the concerned CPIO of the respondent at the earliest, for ready reference.

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<sup>i</sup> ***“If you don’t ask, you don’t get.” - Mahatma Gandhi***

4. With these observations, the complaint is disposed of.

Sd/-  
(Prof. M.M. Ansari)  
Central Information Commissioner<sup>ii</sup>

Authenticated true copy:

(M.C. Sharma)  
Deputy Registrar

**Name & address of Parties:**

1. Sh. Lingashetty, T. No.9696/302, HMT MBX, Bangalore – 560 013.
2. The CPIO, HMT Ltd., No.59, Bellary Road, Bangalore – 560 032.
3. The Appellate Authority, HMT Ltd., No.59, Bellary Road, Bangalore – 560 032.

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<sup>ii</sup> “*All men by nature desire to know.*” - Aristotle